

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 85(ND)12
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)


SH. M.K. HANJURA
HON'BLE MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE COMPANY: M/s. Mr. Naveen Gupta Vs. M/s. H. J. Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398


S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	Mr. Nitesh Jain	Adv	Res	
2	Mr. Pradeep Dhegura	CA		

1.	MR. RAJNISH SINHA (ADV)] Petitioner	
2.	MS. NEHA KHURANA (ADV)		

ORDER

As per common order in C. P. No. 04(ND)10.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)